

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) A statement is laid on the Table of the House. Placed in library. (See No. LT-2286/81).

(b) Capitalisation of reserves and issue of bonus shares by companies are governed by the provisions of the Capital Issues (Control) Act, 1947 and the rules made thereunder. No prior sanction and/or consent was necessary from the M.R.T.P. Commission before consent for issue of bonus shares was given to the companies mentioned in the Question.

**Licence to M/s. Southern Bottlers (P) Limited for Import of Machine**

\*672. SHRI JYOTIRMOY BOSU;  
SHRI PIUS TIRKEY:

Will the Minister of COMMERCE be pleased to state:

(a) whether M/s. Southern Bottlers (Private) Limited, 8, Mohan Singh Building, Connaught Lane, New Delhi was given a licence to import machine from Hungary to instal it at Madras;

(b) if so, what are the details thereof;

(c) if so, whether the said machine was made in West Germany and not in Hungary;

(d) whether it is a fact that the machine is over-priced and invoice manipulation has been resorted to in this regard; and

(e) what are the facts thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Import Licence No. P/CG/2062392 dated 17-4-1971 was issued to M/s. Southern Bottlers (Private) Limited, 8, Mohan Singh Building, Connaught Lane, New Delhi, for import of bottling machine valued Rs. 6,83,710 from Hungary. The machine was allowed to be imported for being installed at their Madras unit to replace the old equipment.

(c) to (e) Information is being collected and will be laid on the Table of the House.

**Creation of a Trade Promotion Fund**

\*673. SHRI CHIRANJI LAL SHARMA;

SHRI BHIKU RAM JAIN.

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that India has asked U.K. to consider its proposal for creating a Trade Promotion Fund with a view to boost India's marketing efforts; and

(b) if so, reaction of the British Government thereto?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir. In the context of the growing imbalance in the Indo-U.K. trade to India's disadvantage, a proposal was made at the last meeting of the Indo-British Economic Committee held in New Delhi in January, 1981, for the creation of a Trade Promotion Fund to cover bilateral trade promotion measures. The U.K. delegation expressed difficulty in the creation of such a fund to promote Indian exports to U.K. and instead suggested the visit of a high level trade mission to U.K. to identify specific areas in which exports could be increased. On the basis of the findings of such a mission, the U.K. side offered to help through training and other steps for the development of marketing techniques to enable Indian enterprises to realise their export potential.

**Mineral Survey and Exploration in Rayalaseema of Andhra Pradesh**

\*674. SHRI K. OBUL REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal with Government for a comprehensive mineral survey and exploration in Rayalaseema of Andhra Pradesh;